

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1814
ANSWERED ON:29.11.2002
DEVELOPMENT OF BACKWARD AND TRIBAL IN RAJASTHAN
JASWANT SINGH YADAV

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government of Rajasthan have submitted any scheme for the development of backwards, Tribals and weaker section of Rajasthan;
- (b) if so, the details thereof;
- (c) whether the Union government have given approval to this scheme;
- (d) if not, the time by when it is likely to be approved; and
- (e) the time by which funds are likely to be made available to the state Government?

Answer

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI S. B. MOOKHERJEE)

(a) to (e) Yes, Sir. Government of Rajasthan have submitted proposals under the following schemes-Special Central Assistance to Special Component Plan for SCs, Post Matric scholarships to SCs, and OBCs, Pre-Matric Scholarships to SCs students and State Tribal Development Cooperative Corporations for MFP operations. Details of funds released under these schemes are given in the statements at Annexure. Under the Centrally Sponsored Scheme for implementation of Protection of Civil Rights Act, 1955 and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989, a proposal from the Government of Rajasthan has been received on 8.11.2002. The clarifications sought from Government of Rajasthan in this regard are still awaited. In respect of the proposals received under the Scheme of Grants under Article 275(1) of the Constitution, Post Matric scholarship and book bank for Scheduled tribes, clarifications have been sought from Government of Rajasthan.

Reply to part (b) of the Lok Sabha USQ No.1814 for 29.11.2002

Release of funds under various schemes in the State of Rajasthan

(Rs. in lakh)

S.No Name of the Scheme 2002-03

Scheduled Caste Development

1 Special Central Assistance to Special Component Plan for SCs	1057
2 Post Matric Scholarship to the students belonging to Scheduled Castes	231.55
3 Pre Matric Scholarships to the children of those engaged in unclean occupation	38.83
4 National Scheduled Castes Finance and Development Corporation	6.26

Other Backward Classes

5 Post Matric Scholarships including Higher Scholarship for Ph.D and higher level for Other Backward Classes	199
--------------------------------------------------------------------------------------------------------------	-----

Scheduled Tribes

6 State Tribal Development Cooperative Corporations for MFP Operations	251.61
------------------------------------------------------------------------	--------

